

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2509
ANSWERED ON:11.03.2015
FUNCTIONING OF B.ED COLLEGES
Chautala Shri Dushyant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of B.Ed colleges to whom permission has been granted by the Government during the last three years in the country including Haryana;
- (b) whether the Government has formulated any monitoring mechanism to oversee the functioning of B.Ed. colleges; and
- (c) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) The National Council for Teacher Education (NCTE) is a statutory body mandated with maintaining teacher education standards in the country. The NCTE grants recognition to teacher education institutions under the relevant provision of NCTE Act, 1993. The total number of B.Ed. Colleges to whom permission has been granted in the last three years by NCTE is as below:-

Year 01.01.2012 to 31.12.2014
Courses B.Ed. B.Ed.
(Regular) (ODL)

Total No. of 1003 05
Courses/
Institutions
all over the
country except
Haryana
Total No. of 08 00
Courses/
Institutions
in Haryana

(b) The mechanism of monitoring the Teacher Training Institutions (TTIs) recognized by the National Council for Teacher Education (NCTE) is specified under Section 13 of the NCTE Act, 1993. The inspection of such Institutions (TTIs) is conducted by the Council from time to time to ascertain whether such recognized institutions are functioning in accordance with the provisions of the NCTE Act, Rules and Regulations.

(c) Till 31.01.2015, 788 inspections of the recognized teacher training institutions have been carried out under Section 13 of the NCTE Act, 1993 to maintain quality education.